

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(28) C.P.-2271/252(1)/(MB)/2018
CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.10.2018

NAME OF THE PARTIES: Dr. Nigams & Dr. Bindiya's Hair Clinic Pvt. Ltd.
V/s.
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(1)

ORDER

1. The Learned Representative of the Petitioner is present.
2. Stated and noted in the Order Sheet, "*The Company wants to withdraw the instant Application since the management is not keen to run the Company.*"
3. Since, the Petitioner has instructed for Withdrawal of this Petition therefore, disposed of as Withdrawn.

SD/-

M.K. SHRAWAT
Member (Judicial)

08.10.2018

HHS